

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CAA-86(PB)/2017

IN THE MATTER OF:

M/s Anuroop Builders & Developers Pvt. Ltd.	APPLICANT / PETITIONER
With		
M/s Dome Builders & Developers Pvt. Ltd.	RESPONDENT

SECTION:
Under Section 230-232

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Ravi Bassi, Advocate
Mr. Sheel Luman, Advocate

ORDER

Learned Counsel for the applicant / petitioner is present. Learned Counsel for the applicant / petitioner move this application for the prayers as stated in para 15 of the application. The applicant / petitioner is directed to serve a copy of the application along with document annexed to the office of RD / OL within a period of one week and RD/OL will file their respective reports in relation to the application.

Post the matter on 15th September 2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)